

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.316/07

Thursday this the 24th day of April 2008

C O R A M :

**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER
HON'BLE Dr.K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

K.Muraleedharan Nair,
S/o.late Krishnan Nair,
Private Secretary,
Central Administrative Tribunal, Ernakulam Bench.
Residing at "Sithara", H.No.891-D, Mangalaya Lane,
Sattelite Township, Padamugal,
Kakkanad, Cochin – 682 037.

...Applicant

(By Advocate Mr.Shafik M.A)

Versus

1. Union of India represented by the Secretary,
Ministry of Personnel, Public Grievances and
Pensions, New Delhi.
2. The Registrar,
Central Administrative Tribunal,
Principal Bench, New Delhi.
3. Shri.S.T.Nair,
Secretary to the Chief Justice,
Guwahati High Court,
Guwahati (Assam) 781 001.

...Respondents

**(By Advocate Mr.M.M.Saidu Muhammed,ACGSC [R1-2]
& Mr.Adithya Shenoy [R3])**

This application having been heard on 24th April 2008 the Tribunal
on the same day delivered the following :-

ORDER

HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER

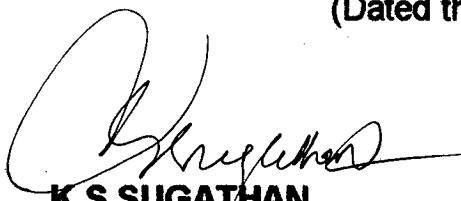
The applicant has filed the present case seeking a declaration that
he is entitled for promotion as PPS at Ernakulam Bench in preference to
any deputationists and a direction to the 2nd respondent to issue orders of
promotion immediately.

[Signature]

.2.

2. When the matter came up for hearing today, counsel for the applicant submitted that the applicant has expressed his desire to withdraw the O.A. Request is granted. Accordingly, the O.A is dismissed as withdrawn.

(Dated this the 24th day of April 2008)



K.S.SUGATHAN
ADMINISTRATIVE MEMBER



GEORGE PARACKEN
JUDICIAL MEMBER

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